Name of the Corporate Debtor: Nagai Power Private Limited; Date of Commencement of CIRP: 09-01-2023; List of Creditors as on: 29-04-2023; Name of IP: Mr. Krishna Komaravolu; Process Number: 2; Last 5 digitof registration number: 11699

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	14054596091	3	14054596092	85.75	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	6	1352502504	6	1313605909	8.01	0	38896595	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	101	9769185	101	9769185	0.06	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	6	78194607	6	78194607	0.48	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	3306799242	10	934380889	5.70	0	2372418353	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		127	18801861629	126	16390546682	100.00	0	2411314948	0	